

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 59(ND)09
CA. NO.

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2016**

NAME OF THE COMPANY: M/s. Babu Lal Data & Ors. V/s. M/s. Vijay Solvex Ltd. & Ors.

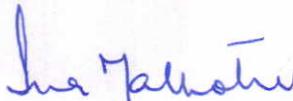
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. NARENDRA MOHAN SHARMA		} In Respondent	<u>Sakshi</u>
2.	MR. VIVEK MALIK			
3.	MS. SAKSHI MEHLEY			
4.	Mr. Ramesh Singh		} Petitioner	<u>Deb Roy</u>
5.	Swaralipi Deb Roy			

ORDER

Two applications have been filed by the petitioner. While one is for amendment, the other is for impleading some proposed respondents. Notice of the same is accepted by the ld. counsel for the respondents. Let reply to the same be filed. Notice also be sent by the applicant to the proposed respondents vide speed post, returnable on 14.10.2016.

2. CA for amendment of the petition be listed for arguments and disposal on 14.10.2016.


(Ina Malhotra)
Member Judicial